

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (Civil)...../2012

CC 11523/2012

(From the judgment and order dated 20/01/2012 in CMWP No.43146/2010 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD)

BHANU PRATAP SINGH & ANR.

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

WITH I.A. 1 (C/DELAY IN FILING SLP AND OFFICE REPORT)

Date: 16/07/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN

HON'BLE MR. JUSTICE MADAN B. LOKUR

For Petitioner(s)

Mr. Yatish Mohan, Adv.

Mrs. Vinita Y. Mohan, Adv.

Mr. E.C. Vidya Sagar, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Delay condoned.

Leave granted.

The appeal will be heard on the SLP Paper Book. Additional
documents, if any, may be filed by the parties.

Tag with Civil Appeal Nos. 5265-5267 of 2008.

|(VINOD LAKHINA)
|Court Master

| |(KUSUM GULATI)
| |Court Master

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